

Table showing date of ballot of Private Members' Bills

Day allotted for Private Members' Bills	Date of ballot [in Parliamentary Notice Office (PNO), Room No. G 37, Ground Floor, Parliament House of India at 1 P.M. in online mode]
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Friday, the 2nd February, 2024Thursday, the 18th January, 2024

Private Members' Resolutions

Members who desire to give notices of Resolutions may in the first instance give intimation to that effect. The intimation should be addressed to the Secretary General and given in writing at Parliamentary Notice Office or online through Members' e-portal. The names of members from whom such intimation is received will be balloted and those securing the first three places in the ballot for the day allotted for Private Members' Resolutions will be informed in writing requesting them to give notice of one resolution each within two days after the date of ballot. Those resolutions, if admitted, will be put down in the List of Business. The date of ballot is given below:-

Day allotted for Private Members' Resolutions	Date of ballot [in Parliamentary Notice Office (PNO), Room No. G 37, Ground Floor, Parliament House of India at 1 P.M. in online mode]
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Friday, the 9th February, 2024Wednesday, the 24th January, 2024
